

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

2. C.P.(IB)-1040(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2023**

NAME OF THE PARTIES: - FTI Consulting India Private Limited
V/s
Eros International Media Limited

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Siddharth Ranade a/w Adv. Kazvin Kapadia appeared for the Operational Creditor. None appeared for the Corporate Debtor. Registry is directed to issue court notice to the Respondent intimating the next date of hearing. List this matter on **04.01.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)